

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**R.O.C.No. 9/2023**

**DATED: 21-2-2024**

**NOTIFICATION**

The High Court for the State of Telangana had issued Notification No. 9/2023, dated 12-5-2023 inviting applications for direct recruitment to the posts of **Copyists** in Judicial Districts/Units of the State of Telangana and the candidates were subjected to the Skill Test.

Later, the High Court duly following the relevant rules and procedures, hereby declares the provisional selection of the candidates bearing the following hall ticket numbers for appointment to the post of **Copyists** in the Judicial Districts/Units in the State of Telangana:

**ADILABAD:**

TSHC23000296	TSHC23002665	TSHC23003298
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**BHADRADRI KOTHAGUEM:**

TSHC23000723	TSHC23000757	TSHC23000908	TSHC23003722
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**CITY CIVIL COURT, HYDERABAD:**

TSHC23001160	TSHC23001975	TSHC23002839	TSHC23003448
TSHC23004987	--	--	--

**JAGITYAL:**

TSHC23003061	TSHC23003769	TSHC23005009
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**JANGAON:**

TSHC23001214
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**JAYASHANKAR BHUPALAPALLY:**

TSHC23001210
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**JOGULAMBA GADWAL:**

TSHC23002365
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**KAMAREDDY:**

TSHC23002568
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**KHAMMAM:**

TSHC23002466

**KUMARAM BHEEM ASIFABAD:**

TSHC23001050

**MAHABUBABAD:**

TSHC23001983

**MEDCHAL-MALKAJIGIRI:**

TSHC23000380	TSHC23000435	TSHC23001646	TSHC23003014
TSHC23003038	TSHC23003677	TSHC23003813	TSHC23004957
TSHC23004967	TSHC23004975	--	--

**MULUGU:**

TSHC23002182

**NAGAR KURNOOL:**

TSHC23002796	TSHC23003228	TSHC23003909	TSHC23004983
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**NARAYANPET:**

TSHC23001081	TSHC23003103	TSHC23004692
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**NIZAMABAD:**

TSHC23000915	TSHC23002297
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**PEDDAPALLI:**

TSHC23000265	TSHC23001017	TSHC23004026
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**RANGAREDDY:**

TSHC23000424	TSHC23000574	TSHC23000588	TSHC23000648
TSHC23001052	TSHC23001145	TSHC23001420	TSHC23001747
TSHC23001766	TSHC23001780	TSHC23002075	TSHC23002438
TSHC23002564	TSHC23003029	TSHC23003673	TSHC23004979
TSHC23004996	TSHC23004999	--	--

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**SANGAREDDY:**

TSHC23005024
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**SIDDIPET:**

TSHC23000112	TSHC23000603	TSHC23002074	TSHC23003235
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**SURYAPET:**

TSHC23002906	TSHC23003355	TSHC23003988	TSHC23004974
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**VIKARABAD:**

TSHC23002279	TSHC23003148
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**WANAPARTHY:**

TSHC23002209	TSHC23004716
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**WARANGAL:**

TSHC23000196	TSHC23001725	TSHC23004275
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**YADADRI BHONGIR:**

TSHC23001082	TSHC23001791
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**NOTE:**

1. The selection of candidates against BC-E vacancies shall be subject to the outcome of Civil Appeal No. 2628-2637 of 2010 pending before the Hon'ble Supreme Court of India.
2. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms. No. 124 dated 30.8.2018.
3. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.
4. The candidates with the aforementioned Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

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- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- b) that his/her character and antecedents are such as to qualify him/her to such service.

5. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

6. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.



**REGISTRAR (JUDICIAL-I),  
FAC. REGISTRAR (RECRUITMENT)**